

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.419

CA/172/ND/2022 in CP(CAA)/25/ND/2022

IN THE MATTER OF:

Next Events Pvt Ltd

...

Applicant

And

Relx India Pvt Ltd

Order under Section 230-232.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For RD : Ms. Shankari Mishra,

Ms. Swechcha Mishra, Adv.

For the ITD : Mr. Ruchir Bhatia, Mr. Shlok Chandra, St. C.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **08.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV